

National Company Law Tribunal  
Allahabad Bench  
Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.


Sl. No.	Name	Designation	Representation	Signature
1.	ANDESH TANDON	PCS	Petitioner No-2	[Signature]
2.				

Order Dated 08.12.2016

CP NO 80(ND)/2016 Anurag Dikshit v/s M/s Galaxy

Since the Learned Counsel could not reach Allahabad due to delay in train, as agreed by both side list it on 16.12.2016 for further arguments.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL